

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

141/252(ND)/2018

IN THE MATTER OF:

M/s Unique Energies Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 252

Coram:

Ms. Ina Malhotra,  
Hon'ble Member (Judicial)

Order delivered on 07.02.2019

For the Applicant

: CS Divesh Goyal,

For the Respondent

:

For the Income Tax

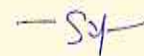
: Mr. Puneet Rai, Advocate

For the ROC

: Ms. Kusum Yadav, Advocate

ORDER

Arguments heard, Orders reserved.



(INA MALHOTRA)  
MEMBER (JUDICIAL)

Varinder Kumar